

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 74 of 2018

IN THE MATTER OF:

All India Chess Federation

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

**For Appellant : Ms. Shalini Kaul and Mr. Chaman Lal Choudhary
Advocates.**

**For Respondent: Mr. Balaji Subramanian and Ms. Ishani Banerjee,
Advocates.
Ms. Neha Mishra and Ms. Aayushi Sharma Advocates.**

O R D E R

23.07.2019 Due to paucity of time, the matter could not be taken up.
Post this appeal 'for hearing' on 29th August, 2019 at 2:00 PM.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/